

गणराज्य  
GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)  
LOK SABHA

UNSTARRED QUESTION No.2110  
TO BE ANSWERED ON. 31.07.2018

**National Sports Centres for Divyngs**

**2110: SHRI JANARDAN SINGH SIGRIWAL:**

Will the **Minister of SOCIAL JUSTICE AND EMPOWERMENT** be please to state :

- (a) whether the Government has any plan to set up National Sports Centres for Divyngs in the country;
- (b) if so, the details thereof;
- (c) the number of such centres proposed to be set up and the locations identified for the purpose, State/UT-wise including Bihar along with funds allocated in this regard; and
- (d) the other steps being taken by the Government to empower Divyngs in the country?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI KRISHANPAL GURJAR)**

(a) to (c) Yes, Sir. The Ministry proposes to establish five Centres for Disability Sports in all the five Zones in the Country. Land for setting up the Centre in the Northern, Southern, Central and Eastern zones of the country has been offered by the Governments of Punjab, Andhra Pradesh, Madhya Pradesh and Meghalaya at Zirakpur, Vishakhapatnam, Gwalior and Shillong respectively. The proposed centres shall be state of the art international level centres of excellence in sports for Divyngs with the objective of providing them the training facilities at par with the latest in the world, thereby enabling them to effectively compete and win medals in various national and international events. An amount of Rs 2.50 crore has been allocated for this purpose in the Financial Year 2018-19.

(d) The major steps taken by the Government to empower Divyngs include implementation of Deendayal Disabled Rehabilitation Scheme ( DDRS) for rehabilitation of Divyngjan, Scheme of Assistance to Disabled Persons for Purchase/ Fitting of Aids / Appliances (ADIP) for distribution of aids and assistive devices to needy Divyngjan, Cochlear Implant surgeries for children with hearing impairment under the age of 6 years, the enactment and implementation of Rights of Persons with Disabilities Act 2016, launching of Accessible India Campaign for creating barrier free environment , implementation of National Action Plan for Skill Development, introduction of scholarship schemes to promote education, setting up of Indian Sign Language Research and Training Centre (ISLRTC) and launching of Unique Disability ID Project with a view to create a national database for PwDs for better policy framing and implementation.

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